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SLP(C)No. 8137 OF 1999  
ITEM No.68

Court No. 8

SECTION XIIA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.8137/1999

(From the judgement and order dated 10/03/1999 in WA 340/99  
of The HIGH COURT OF A.P AT HYDERABAD)

THE SARATHI CO.OP HOUSING SOC.LTD.& ORS.

Petitioner (s)

VERSUS

GOVERNMENT OF A.P. & ORS.

Respondent (s)

(With prayer for interim relief)

( With Appln(s). for impleading party and permission to file Reply affidavit and Intervention/  
Impleadment )

( For Final Disposal )

Date : 29/03/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN  
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Petitioner (s)Mr.P.S.Narasimha, Adv.  
Mr.Potaraju Sridhar, Adv.  
Mr. Ananga Bhattacharya, Adv.  
Mr.G. Seshagiri Rao, Adv.

Mr. V.G. Pragasaam,Adv.

For Respondent (s)

Mr. Guntur Prabhakar,Adv.

Ms. Bina Madhavan, Adv.  
Ms.Pooja Nanekar, Adv.  
Mr.Bikas Kar Gupta, Adv.  
For M/s.Lawyere Knit & Co.

Mr. S. Udaya Kumar Sagar,Adv.

Mr.R.Santhan Krishnan, Adv.  
Mr.P.Vijay Kumar, Adv.  
Mr.G.Sateesh, Adv.  
Ms.Radha Rani, Adv.  
Mr.C.S.N. Mohan Rao, Adv.

UPON hearing counsel the Court made the following  
O R D E R

List on 8th April, 2004.

(Sheetal Dhingra)(Veera Verma)  
Court Master Court Master